

DIVISION BENCH

ITEM NO.137

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.280/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEVI PRASAD V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD.
UNDER SECTION	9 OF IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Raunak Parmar, Adv.

: For the Applicant/ IRP

ORDER

- 1.** Ld. Counsel representing the Applicant/ IRP is present through VC and states that the matter is pending before the Hon'ble NCLAT, where the next date is already fixed on 01.05.2024. He therefore requests that this matter may be adjourned beyond the said date.
- 2.** Let this matter be adjourned for 17th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*